

MINUTES OF THE MEETING NO.06 (2025-26) OF EXPORT FACILITATION COMMITTEE (EFC)

HELD ON 25.09.2025 AT 03:30 PM, VANIJYA BHAWAN, NEW DELHI

Meeting No. 06 (2025-26) of EXIM Facilitation Committee (EFC) held in hybrid mode under the Chairmanship of Shri Abhinav Gupta, Additional DGFT at 03:30 PM on September 25, 2025, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting: -
- Dr. Rahul Rohankar, Livestock Officer, D/o AHD
 - Dr. S. Gnanasambandan, Joint Director (PQ), DPPQ&S
 - Shri Sanjay Kumar Chauhan, AIGF, MoEF&CC (SU Division)
 - Aditya Narayan Singh, Director, MoEF&CC (Ozone Cell)
 - Shri Anek Kumar, Scientist Officer-G, DAE
 - Dr. B. Balaji, Secretary, NBA
 - Shri DA Walde, Chief Mineral Economist, Ministry of Mines
 - Shri N. Nageshwar Rao, PCCF, Andhra Pradesh
 - DFOs of respective States.
 - Director, NTFP Centre of Excellence, Tripura

In attendance:

- Shri Moin Afaque, Joint DGFT
- Shri Yashwant Kumar Singh, Deputy DGFT
- Shri Santosh Tripathi, Foreign Trade Development Officer

3. Altogether 97 applications were considered by the EFC, out of which 56 cases were approved, 1 case was rejected, 11 cases are under deficiency and remaining 29 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl. No.	Name of the Firm	DGFT (Hqrs) File No-	Item Description	Quantity Applied	Date of receipt of application in DGFT (Hqrs)	Country of Destination	Decision of EFC/Remarks
Applications related to Seeds for Sowing Purpose							

Sl. No.	Name of the Firm	DGFT (Hqrs) File No-	Item Description	Quantity Applied	Date of receipt of application in DGFT (Hqrs)	Country of Destination	Decision of EFC/Remarks
1	NUNHEMS INDIA PRIVATE LIMITED	0750AM25	Of Onion Seeds	2.69 KGs	10.11.2024	South Africa	Approved The firm has submitted the relevant documents as per the SoP. Actual Export shall be subject to prior permission from the National Biodiversity Authority under the Biological Diversity Act, 2002.
2	A. K. LASKAR NURSERY	0010AM26	Onion Seeds	30000 KGs	06.04.2025	Bangladesh	Deferred Due to want of comments from FT (SA), Department of Commerce.
3	AMBIKA SEED COMPANY	0215AM26	Nasik Red N53 And Bombay Red	145 MTs	05.05.2025	Bangladesh	Deferred Due to want of comments from FT (SA), Department of Commerce.
4	AMBIKA SEED COMPANY	0217AM26	Nasik Red N-53 And Bombay Red	200 MTs	05.05.2025	Bangladesh	Deferred Due to want of comments from FT (SA), Department of Commerce.
5	EAST WEST SEEDS INDIA PRIVATE LIMITED	0262AM26	Of Onion-Biplob Coated/ Biplob Super Coated/ TP 406 Coated	23500 KGs	17.05.2025	Bangladesh	Deferred Due to want of comments from FT (SA), Department of Commerce.
6	ABDUL MAJID SARKAR AND SONS	0269AM26	Onion Seed	250 MTs	22.05.2025	Bangladesh	Deferred Due to want of comments from FT (SA), Department of Commerce.
7	HASSIEM TRADING CORPORATION	0273AM26	Onion Seed	35 MTs	23.05.2025	Bangladesh	Deferred Due to want of comments from FT (SA), Department of Commerce.
8	AR INTERNATIONAL	0341AM26	Onion Seed (N-53 And Sukh Sagar)	100 MTs	24.06.2025	Bangladesh	Deferred Due to want of comments from FT (SA), Department of Commerce.

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9	BANKIM PROSAD GHOSH SEEDS PRIVATE LIMITED	0384AM26	(Onion Seed) Variety - Suksagar - Nasik Red - Gourang Light Red	20500 KGs	14.07.2025	Bangladesh	Deferred Due to want of comments from FT (SA), Department of Commerce.
10	CRYSTAL CROP PROTECTION LIMITED	0390AM26	Of Seed Quality - MUSTARD SEED FOR SOWING PURPOSE	400 Kgs	17.07.2025	Denmark	Approved The firm has submitted the relevant documents as per the SoP.
11	MYZ SEEDS AND AGRO PRIVATE LIMITED	0634AM26	Onion Seeds	50 MTs	30.08.2025	Bangladesh	Deferred Due to want of comments from FT (SA), Department of Commerce.
12	SAVANNAH SEEDS PRIVATE LIMITED	0657AM26	Of Seed Quality Variety - RT2024-127 - RT2024-134 - RT2501 - RT2502	40 KGs	05.09.2025	Philippines	Approved The firm has submitted the relevant documents as per the SoP.
13	KAVERI SEED COMPANY LTD.	0713AM26	Of Seed Quality - PADDY SEED - KAVERI-888	390000 KGs	11.09.2025	Tanzania, United Republic Of	Approved The firm has submitted the relevant documents as per the SoP.
14	GENOVO HYBRID SEEDS PRIVATE LIMITED	0716AM26	Onion Seeds	2000 KGs	11.09.2025	Burkina Faso	Approved The firm has submitted the relevant documents as per the SoP.
15	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	0724AM26	Of Seed Quality - PIONEER BRAND RICE (PADDY) SEED 1520A9061-01 - ORYZA SATIVA	6 KGs	12.09.2025	Philippines	Approved The firm has submitted the relevant documents as per the SoP.
16	NUNHEMS INDIA PRIVATE LIMITED	0783AM26	Onion Seeds	1.74 KGs	19.09.2025	United States Of America	Approved The firm has submitted the relevant documents as per the SoP. Actual Export shall be subject to prior permission from the National Biodiversity

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							Authority under the Biological Diversity Act, 2002.
17	SHREEJI GLOBAL FMCG LIMITED	0785AM26	Onion Seeds	25.92 MTs	19.09.2025	United Arab Emirates	Deferred Due to want of additional information/documents from the firm.
18	NUNHEMS INDIA PRIVATE LIMITED	0822AM26	Onion Seeds	33.473 KGs	21.09.2025	Netherlands	Approved The firm has submitted the relevant documents as per the SoP.
19	CHAND HYBRID SEEDS COMPANY	0835AM26	Of Seed Quality - Hybrid Paddy Seed	30.024 MTs	22.09.2025	Nepal	Deferred Due to want of additional information/documents from the firm.
Applications related to Seeds for Non-Sowing Purpose							
20	M/S MAA NIRMALA BHANDAR	0224AM26	Non Basmati Rice In Husk (Paddy) Other Than Seed Quality	24500 MTs	05.05.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
21	ADITYA TRADING	0239AM26	Rice In Husk (Paddy Or Rough) Other Than Seed Quality	5000 MTs	08.05.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
22	M/S SHIVSHAKTI TRADERS	0254AM26	Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality	16000 MTs	14.05.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
23	SUVLAXMI TRADERS	0288AM26	Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality	20000 MTs	28.05.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.

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24	SUBODH KUMAR SINGH	0300AM26	Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality	20000 MTs	29.05.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
25	R.K ENTERPRISE S	0309AM26	Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality	6000 MTs	31.05.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
26	RAJARAM AJIT KUMAR	0332AM26	Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality	20000 MTs	17.06.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
27	OM TRADING COMPANY	0381AM26	Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality	8000 MTs	12.07.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
28	M/S PURVANCHAL TRADING COMPANY	0405AM26	Rice Paddy	40000 MTs	18.07.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
29	HANUMAN GALLA BHANDAR	0436AM26	Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality	24000 MTs	22.07.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
30	JAI MAA LALTEY FARMER PRODUCER COMPANY LIMITED	0469AM26	Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality	8500 MTs	28.07.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
31	GURU SMARTH EXPORT	0572AM26	Paddy Husk or Rice Husk	2500 MTs	09.08.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
32	RAGANI TRADERS	0575AM26	Non-Basmati Rice Paddy (other than seed quality)	6000 MTs	11.08.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.

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33	STC ENTERPRISE S	0579AM26	Non-Basmati Rice Paddy (other than seed quality)	5000 MTs	11.08.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
34	DIPJYOTI ENTERPRISE S	0585AM26	Non-Basmati Rice Paddy (other than seed quality)	15000 MTs	12.08.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
35	VATSYAYAN TRADERS	0587AM26	Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality	11000 MTs	13.08.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
36	MAA CHAMELI GALLA BHANDAR	0588AM26	Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality	24000 MTs	13.08.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
37	KARAN ENTERPRISE S	0590AM26	Non-Basmati Rice Paddy (Other Than Seed Quality)	8000 MTs	14.08.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
38	PARBATI GALLA BHANDAR	0593AM26	Non-Basmati Rice Paddy (other than seed quality)	20000 MTs	15.08.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
39	SHIV AMBEY	0599AM26	Paddy Non-Basmati Rice (Other Than Seed Quality)	92000 MTs	19.08.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
40	Aviraj Traders	0622AM26	Non-Basmati Rice In Husk Other Than Of Seed Quality	5000 MTs	29.08.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
41	SHREE SHYAM IMPEX	0626AM26	Non-Basmati Rice Paddy (Other Than Seed Quality)	10000 MTs	29.08.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.

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42	GANESH TRADING COMPANY	0627AM26	Non-Basmati Rice Paddy (Other Than Seed Quality)	22500 MTs	29.08.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
43	M/S SHRI VAISHNAVI TRADING COMPANY	0635AM26	Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality	5000 MTs	30.08.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
44	OM ENTERPRISE S	0651AM26	Non-Basmati Rice In Husk Other Than Seed Quality	5000 MTs	05.09.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
45	PAWAN TRADING COMPANY	0659AM26	Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality	6000 MTs	05.09.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
46	ANSH TRADING	0696AM26	Paddy Husk or Rice Husk	15000 MTs	10.09.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
47	ARADHYA TRADING	0698AM26	Non-Basmati Rice In Husk Other Than Of Seed Quality	5000 MTs	10.09.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
48	JAI GOVIND ENTERPRISE S	0723AM26	Non-Basmati Rice Paddy (Other Than Seed Quality)	20000 MTs	12.09.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
49	JAY MATA DI TRADERS	0725AM26	Non-Basmati Rice Paddy (other than seed quality)	15000 MTs	12.09.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
50	BHAWANI TRADERS	0750AM26	Non-Basmati Rice in Husk (Paddy) Other than Seed Quality	185000 MTs	13.09.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.

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51	R.K ENTERPRISES	0823AM26	Non-Basmati rice in husk other than of Seed Quality	6000 MTs	21.09.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
Department of Animal Husbandry and Dairying							
52	NDDB DAIRY SERVICES	0613AM25	Bovine semen	3000050 Nos.	11.09.2024	Kenya	Deferred Due to want of additional information/ documents from the firm.
53	KHASA MURRAH BUFFALO FARMS	0824AM25	Murrah Buffalow Conventional Frozen Semen Straws	12000 PCs	18.12.2024	Paraguay	Deferred Due to want of comments from D/o AHD.
54	PRAYAS	0281AM26	Maize bran	10000 MTs	27.05.2025	Bangladesh	Deferred Due to want of comments from D/o AHD.
55	PRAYAS	0282AM26	Maize bran	10000 MTs	28.05.2025	Bangladesh	Deferred Due to want of comments from D/o AHD.
56	S V JUTE INDUSTRIES	0359AM26	Maize bran	6000 MTs	02.07.2025	Bangladesh	Deferred Due to want of comments from D/o AHD.
57	AAYUSH TRADING	0391AM26	RICE BRAN Of other cereals - Rice Bran (for industrial/processing use, not for fodder)	40000 MTs	17.07.2025	Nepal	Deferred Due to want of comments from D/o AHD.
58	MARGS EXIM CO	0567AM26	MAIZE BRAN	5000 MTs	08.08.2025	Bangladesh	Deferred Due to want of comments from D/o AHD.
59	MAYA DAIRY & AGRO PRIVATE LIMITED	0616AM26	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets. - Wheat And Groundnut Straw For Cattel Fodder	50000 MTs	27.08.2025	Kuwait	Deferred Due to want of comments from D/o AHD.

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Ministry of Environment Forest and Climate Change (SU Division)							
60	RAATI RAJAN IMPEX	1277AM24	Red Sanders Wood Obtained From Pattaland In Value Added Product Form Of Various Furniture Sizes	25 MTs	03.09.2023	Singapore	Approved On the basis of comments received from M/o EF&CC (SU Div) vide OM dated 19.09.2025. Actual Export shall be subject to prior permission from the National Biodiversity Authority under the Biological Diversity Act, 2002.
61	BHOWMIK ENTERPRISE	0402AM25	Agarwood Seedlings	62936 Nos.	06.06.2024	Bhutan	Approved On the basis of comments received from M/o EF&CC (SU Division) vide OM dated 06.12.2024. Actual Export shall be subject to prior permission from the National Biodiversity Authority under the Biological Diversity Act, 2002.
62	COORG ROSEWOOD TIMBERS PRIVATE LIMITED	0450AM25	Artificially Propagated Red Sanders wood Logs and wood Roots from Patta Land	4.475 MTs	22.06.2024	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
63	LONG CYCLE CHENNAI	0481AM25	Red Sanders Wood In Logs & Roots Form Obtained From Artificially Propagated Source From Pattaland	47.413 MTs	01.07.2024	China	Deferred Due to want of additional information/ documents from the firm.
64	SRK ENTERPRISE S	0844AM25	Sandalwood Oil	2 KGs	23.12.2024	UAE All GCA Countries	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)

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65	RAATI RAJAN IMPEX	0946AM25	Red Sanders Wood In Log Form Obtained From Pattaland (Artificial Origin) From The State Of Tamil Nadu	36.5 MTs	08.02.2025	Singapore	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
66	LONG CYCLE CHENNAI	1048AM25	Red Sanders Wood In Log Form Obtained From Artificially Propagated Source From Pattalan	16.392 MTs	17.03.2025	China	Deferred Due to want of additional information/ documents from the firm.
67	LONG CYCLE CHENNAI	1049AM25	Red Sanders Wood In Log Form Obtained From Artificially Propagated Source From Pattalan	17.53 MTs	17.03.2025	China	Deferred Due to want of additional information/ documents from the firm.
68	LONG CYCLE CHENNAI	1070AM25	Red Sanders Wood In Log Form Obtained From Artificially Propagated Source From Pattaland	17.060 MTs	28.03.2025	China	Deferred Due to want of additional information/ documents from the firm.
69	LONG CYCLE CHENNAI	1071AM25	Red Sanders Wood In Log Form Obtained From Artificially Propagated Source From Pattaland	26.410 MTs	28.03.2025	China	Deferred Due to want of additional information/ documents from the firm.
70	INTERNATIONAL FLAVOURS & FRAGRANCES INDIA PRIVATE LIMITED	0313AM26	Sandalwood Oil Newcaledonia For Life LMR 1-5 (B.No.IN17527567)	25 KGs	04.06.2025	Netherlands	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
71	Venkata Sai Enterprises	0347AM26	"Red Sanders Wood Logs obtained from Pattaland (Artificially Propagated) "	17.796 MTs	27.06.2025	Hong Kong	Deferred Due to want of additional information/ documents from the firm.

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72	Assam Fragrance	0389AM26	Whole Plant, Aerial Part, Stem, Shoot and Wood :--- Agarwood - Agarwood Chips Finished	120 KGs	17.07.2025	Saudi Arabia	Approved On the basis of verification of legal procurement certificate by DFO Nagaon South Forest Division, Hojai, Assam vide email dated 26.09.2025. Actual Exports shall be subject to a valid CITES Permit.
73	SHARDA RAJENDRA GADEKAR	0401AM26	Tuberose concentrate; Nutmeg oil; Palmarosa oil; Patchouli oil; Pepper oil; Petitgrain oil; Sandalwood oil; Rose oil:--- Sandalwood oil - Sandalwood Oil	50 LTR	18.07.2025	UAE	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
74	ZITAN TRADING CORPORATION	0578AM26	Red Sanders (Pterocarpus Sautatinus) Variety - NON GRADE RED SANDERS WOOD LOGS - Non Grade Red Sanders Wood Logs	636.452 MTs	11.08.2025	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
75	SHREE PRAYAGRAJ ENTERPRISES	0603AM26	Red Sanders (Pterocarpus Sautatinus - Red Sanders Wood Logs Obtained From Pattaland/ Artificial Origin From Tamilnadu State	80 MTs	24.08.2025	Singapore	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
76	SHREE PRAYAGRAJ ENTERPRISES	0604AM26	Red Sanders (Pterocarpus Sautatinus0 -Red Sanders Wood Logs Obtained From Pattaland/Artificial Origin From Tamilnadu State	75 MTs	24.08.2025	Singapore	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
77	AKBAR AGARWOOD PRIVATE LIMITED	0636AM26	Whole Plant, Aerial Part, Stem, Shoot and Wood :--- Agarwood - "Processed Agarwood Chips (Aquilaria malaccensis), Grade A, moisture-free, naturally harvested, cleaned and packed for export purpose. Origin: India. HS	300 KGs	30.08.2025	Saudi Arabia	Deferred Due to want of additional information/ documents from the firm.

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			Code: 12119054."				
78	AURASHINE ESSENTIALS PRIVATE LIMITED	0753AM26	Tuberose concentrate; Nutmeg oil; Palmarosa oil; Patchouli oil; Pepper oil; Petitgrain oil; Sandalwood oil; Rose oil:---- Sandalwood oil - Santalum Album	1000 KGA	14.09.2025	France, Japan, Netherlands, Spain, United Arab Emirates, United Kingdom	Deferred Due to want of additional information/ documents from the firm.
79	AADISHAKTHI TIMBER-EXPORT & IMPORT	0775AM26	Red Sanders (Pterocarpus Sautatinus)	1.076 MTS	17.09.2025	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
80	Indurao Sandal Product Manufacturing	0780AM26	Tuberose concentrate; Nutmeg oil; Palmarosa oil; Patchouli oil; Pepper oil; Petitgrain oil; Sandalwood oil; Rose oil:---- Sandalwood oil	50 KGs	18.09.2025	United Arab Emirates	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
Ministry of Environment Forest and Climate Change (Ozone Cell)							
81	NAVIN FLUORINE INTERNATIONAL LIMITED	0367AM26	Saturated fluorinated derivatives of acyclic hydrocarbons:- - Fluoromethane (HFC-41), 1,2-difluoroethane (HFC-152) and 1,1-difluoroethane (HFC152a) - 1,1-difluoroethane HFC-152a	2000 MTs	04.07.2025	USA	Rejected Based on request of the firm to withdraw the application.

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82	SRF LIMITED	0434AM26	Halogenated derivatives of acyclic hydrocarbons containing two or more different halogen:- - Chlorodifluoromethane (HCFC-22)- - Monochloro Difluoro Methane (Refrigerant R-22 Or Hcfc-22) Non-Feed Stock	1000 MTs	22.07.2025	Bahrain, Brazil, Egypt, Jordan, Kenya, Kuwait, Lebanon, Mauritania, Nigeria, Oman, Qatar, Saudi Arabia, South Africa, Thailand	Approved On the basis of comments / NOC from M/o EF&CC (Ozone cell) vide OM dated 17.09.2025 with 831.136 MT of Mono Chloro Difluoro Methane (Refrigerant R-22 / HCFC-22)
83	SOLARIS CHEMTECH INDUSTRIES LIMITED	0580AM26	Variety -Brominated or iodinated derivatives of acyclic hydrocarbons:- - Methyl bromide (bromomethane) - N-Propyl Bromide - Brominated or iodinated derivatives of acyclic hydrocarbons:- - Methyl bromide (bromomethane) - Brominated or iodinated derivatives of acyclic hydrocarbons:- - Methyl bromide (bromomethane)	78000 KGs	12.08.2025	Japan	Approved On the basis of comments / NOC from M/o EF&CC (Ozone cell) vide OM dated 17.09.2025.
84	DHRUV REMEDIES PRIVATE LIMITED	0600AM26	Product Name: Bromo Benzene , Specification: Clear Colorless Liquid, Moisture % NMT 0.05% Benzene Content NMT 0.10% Purity by GCNLT 99.50%	200000 KGs	22.08.2025	China	Approved On the basis of comments / NOC from M/o EF&CC (Ozone cell) vide OM dated 17.09.2025.
85	YOGI INTERMEDIATES PRIVATE LIMITED	0601AM26	Bromobenzene, Halogenated derivatives of aromatic hydrocarbons.	2400 MTs	22.08.2025	China, Japan	Approved On the basis of comments / NOC from M/o EF&CC (Ozone cell) vide OM dated 17.09.2025.

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86	NAVIN FLUORINE INTERNATIONAL LIMITED	0611AM26	Containing other hydrofluorocarbons (HFCs) but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs):- Containing 15% or more by mass of 1,1,1-trifluoroethane (HFC-143a) - (HFC-404A) R404a	500 MTS	26.08.2025	Bahrain, Brazil, Egypt, Iraq, Ireland, Japan, Jordan, Kuwait, Netherlands, Oman, Qatar, Saudi Arabia, Taiwan, UAE, UK, USA, Vietnam	Approved On the basis of comments / NOC from M/o EF&CC (Ozone cell) vide OM dated 25.09.2025.
87	NAVIN FLUORINE INTERNATIONAL LIMITED	0612AM26	Saturated fluorinated derivatives of acyclic hydrocarbons:- 1,1,1,2-Tetrafluoroethane (HFC-134a) and 1,1,2,2-tetrafluoroethane (HFC-134) - 1,1,1,2-Tetrafluoroethane (HFC-134a) R134a	300 MTs	26.08.2025	Bahrain, Brazil, Egypt, Ghana, Iraq, Jordan, Korea, Kuwait, Mauritania, Oman, Qatar, Saudi Arabia, Singapore, UAE, Vietnam	Approved On the basis of comments / NOC from M/o EF&CC (Ozone cell) vide OM dated 25.09.2025.
88	REFEX INDUSTRIES LIMITED	0644AM26	Saturated fluorinated derivatives of acyclic hydrocarbons:- 1,1,1,2-Tetrafluoroethane (HFC-134a) and 1,1,2,2-tetrafluoroethane (HFC-134) - 1,1,1,2-Tetrafluoroethane - HFC- 134a 450g Cans	1350 KGs	03.09.2025	Nepal	Deferred Due to want of comments / NOC from M/o EF&CC (Ozone Cell)
89	DHRUV REMEDIES PRIVATE LIMITED	0653AM26	Product Name: Bromo Benzene , Specification: Clear Colorless Liquid, Moisture % NMT 0.05% Benzene Content NMT 0.10% Purity by GCNLT 99.50%	200000 KGs	05.09.2025	China	Approved On the basis of comments / NOC from M/o EF&CC (Ozone cell) vide OM dated 25.09.2025.

Sl. No.	Name of the Firm	DGFT (Hqrs) File No-	Item Description	Quantity Applied	Date of receipt of application in DGFT (Hqrs)	Country of Destination	Decision of EFC/Remarks
90	MMARSZ RED PRIVATE LIMITED	0787AM26	Other - Hexachloroethane	50 MTs	19.09.2025	Spain	Approved On the basis of comments / NOC from M/o EF&CC (Ozone cell) vide OM dated 25.09.2025.
91	ADVAIT INDUSTRIES LLP	0789AM26	Other - Hexachloroethane	200000 MTs	19.09.2025	Russian Federation	Approved On the basis of comments / NOC from M/o EF&CC (Ozone cell) vide OM dated 25.09.2025.
Department of Atomic Energy							
92	OPAQUE CERAMICS PRIVATE LIMITED	1058AM25	Micronized Zirconium Silicate	700 MTs	20.03.2025	Belarus	Deferred Comments / NOC from DAE are awaited
93	OPAQUE CERAMICS PRIVATE LIMITED	0501AM26	Micronized Zirconium Silicate	3000 MTs	31.07.2025	Spain	Approved On the basis of comments of DAE vide email dated 03.10.2025
94	OPAQUE CERAMICS PRIVATE LIMITED	0524AM26	Micronized Zirconium Silicate	4000 MTs	01.08.2025	Russian Federation, Saudi Arabia	Approved On the basis of comments of DAE vide email dated 03.10.2025
95	SUKASO CERACOLORS PRIVATE LIMITED	0656AM26	ZIRCOMAT 5 Micron / 325 Mesh Powder (Ceramic Opacifier)	500 MTs	05.09.2025	Russian Federation	Approved On the basis of comments of DAE vide email dated 03.10.2025
96	NATIONAL TRADING CORPORATION	0692AM26	Red Ochre Powder	3000 MTs	09.09.2025	Bangladesh	Approved On the basis of comments of DAE vide email dated 03.10.2025
Ministry of Mines							
97	ASPEN GLOBAL	1059AM25	Silica Sand, not of River Origin, BYE-PRODUCT of Kaolin Mining ; quality SiO2	100000 MTs	21.03.2025	UAE	Deferred Comments / NOC from MoM are

Sl. No.	Name of the Firm	DGFT (Hqrs) File No-	Item Description	Quantity Applied	Date of receipt of application in DGFT (Hqrs)	Country of Destination	Decision of EFC/Remarks
			>95%				awaited

Note:

- I. **Deferred Cases:** Cases marked as Deferred indicate that a final decision is pending due to non-receipt of comments or No Objection Certificates (NOCs) from the concerned technical authorities, pending submission of additional information or clarification by the applicant, or requirement of verification of specific documentary evidence. These cases remain under consideration and shall be re-tabled once the requisite inputs are received.
- II. **Approved Cases:** Cases marked as Approved denote that the Export Facilitation Committee (EFC) has accorded its approval, and export authorisations have been or will be issued by DGFT accordingly.
- III. **Approved Post-facto:** Cases indicated as Approved Post-facto refer to those in which export authorisation was issued by DGFT with the prior approval of the Chairman, EFC under Para 2.48(c) of the Handbook of Procedures (HBP), 2023. This is in line with Para 2.51 of the HBP, which empowers the Chairman, EFC to grant authorisation in cases where subsequent receipt of recommendations/NOCs from concerned technical agencies reveals no material divergence of views. Such cases are formally placed before the EFC in its next meeting for post-facto ratification.
- IV. **Dropped Cases:** Cases shown as Dropped are those where the applicant firm has remained non-responsive to repeated queries from DGFT and/or the concerned Administrative Ministry/Department and has failed to furnish requisite documentation or clarification within the stipulated period. These cases are removed from the active EFC agenda. However, upon receipt of complete information/documents, such cases may be reopened with a fresh application date.
- V. **Rejected Cases:** Cases marked as Rejected denote that the EFC, in consultation with the relevant Administrative Ministry/Department, has decided to deny authorisation. Grounds for rejection may include lack of support from the technical agency, failure to furnish mandatory documents, or non-compliance with procedural timelines (including responses to deficiency letters). No further communication shall be issued in such cases; however, the applicant may request a review of the EFC's decision by approaching DGFT.
- VI. **Closed Cases:** Cases listed as Closed indicate that, upon consultation with the concerned Administrative Ministry/Department, it has been concluded that the proposed export item does not fall under the category requiring a Restricted Export Authorisation. Accordingly, no further processing is necessary.
